

तोन पैसे से २१ पैसे की एक्साइज ड्यूटी बर दी गयी है, उस बारे में कुछ शिकायत आयी है।

**Shri Yajnik:** May I know if the hon. Minister is aware that the entire burden of the increased excise duty has been passed on to the consumers by the producers?

**Shri Manubhai Shah:** Actually there has been reduction as far as the grey, medium and lower medium varieties are concerned there has actually been a reduction as a result of the revised duties. It is only in the fine, superfine and better processed variety like the organdy or mercerised that there had been a rise in excise duty from 3 nP. to 21 nP. Government cannot expect that the whole levy will be borne by the industry. Even so to whatever extent it can be borne, the effort is to do that.

#### Price of the Imported Dry Fruits from Afghanistan

\*1236. **Shri Hem Raj:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the prices of the Dry fruits imported from Afghanistan have gone up considerably;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to improve the position?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Prices went up last year but recently they have registered a substantial decline.

(b) On the closure of the land route between Afghanistan and Pakistan in September, 1961 dry fruits had to be imported into India by air with consequent rise in prices due to a higher freight element.

(c) Government have permitted import into India via Iranian ports of dry fruits from Afghanistan. This has

resulted in a substantial reduction in prices.

**Shri Hem Raj:** May I know whether it is a fact that due to the increase in air fares the prices have gone up

**Shri Manubhai Shah:** That is true, Sir, because the land route was not possible to be operated upon and they have to be airlifted; therefore, there has been some rise in prices.

**Shri Hem Raj:** May I know whether it is also a fact that our exports to Afghanistan, especially of tea, had also declined due to the air fares being high?

**Shri Manubhai Shah:** There have been no indications of reduction in our exports. We are keeping a watch and are trying to see that the Air India flies freight services between India and Afghanistan to keep our exports up.

**Shri Hem Raj:** May I know whether efforts will be made to reduce the fares and freights of Air India so far as export of these things are concerned?

**Shri Manubhai Shah:** Why should a commercial service run by the public sector reduce its freights and fares? We have to see how we could assist the exports but there is no such proposal at present.

#### सेंसर बोर्ड नियम

१२३७. श्री यशपाल सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ सप्ताह पूर्व बम्बई में दिये गये वक्तव्य में उन्होंने कहा था कि फिल्म सेंसर नियमों में कुछ और ढिलाई की जायेगी ;

(ख) क्या यह भी सच है कि उन्होंने कहा था कि नियमों में प्रस्तावित ढिलाई के परिणामस्वरूप सरकार को प्रति वर्ष करोड़ों रुपये का लाभ होगा ; और

(ग) यदि हां, तो क्या सेंसर नियमों में ढिंढाई करने की योजना तैयार कर ली गई है ; और यदि हां, तो उस का व्योरा क्या है ?

**सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री शमनाथ) :** (क) एक सामाजिक दृष्टिकोण से फिल्म उद्योग के एक प्रतिनिधि ने यह सुझाव रखा था कि सिर्फ देश के बाहर दिखाई जाने वाली भारतीय फिल्मों के लिए सेंसरशिप के नियम नरम रखे जाएं। अर्थात् सूचना और प्रसारण मंत्रालय ने इन बातों में साँच कराने का वायदा किया था।

(ख) जी, नहीं।

(ग) इस सुझाव पर अभी विचार हो रहा है।

**श्री यशपाल सिंह :** क्या सूचना मंत्री को ज्ञात है कि अगर इस तरह का फिल्मों पर प्रतिबन्ध डाला कर दिया गया तो जो हमारी फिल्में बाहर जाता है उनका स्तर गिर जाएगा ?

**श्री शमनाथ :** यह बिल्कुल सही है कि अगर हम दो स्टैंडर्ड अपनायेंगे, एक यहाँ दिखाई जाने वाली फिल्मों के लिए और दूसरा बाहर जाने वाली फिल्मों के लिए, तो उनमें दूसरे लोग यह कहेंगे कि एक चीज जो हम अपने मुक्त के लिए मुतासिब नहीं समझते वह दूसरे मुक्तों के लिए मुतासिब खयाल कर रहे हैं।

**श्री यशपाल सिंह :** क्या सरकार को यह पता है कि इस तरह का आश्वासन देने से वहाँ उनका उत्साहवर्धन हुआ है और यह आश्वासन बेसर्बस है ?

**श्री शमनाथ :** अर्थात्, मैंने अभी अर्ज किया कि कोई ऐसा आश्वासन नहीं दिया गया। सिर्फ यह कहा गया है कि जो कुछ सेंसरन है उस पर विचार किया जाएगा। लेकिन यह बहुत बड़ा पेचीदा सवाल है और इस पर गौर करने के बाद कोई राय कायम की जायेगी

**Shri Hem Barua:** May I know whether it is a fact that often pictures with damaning and derogatory titles by which a whole city is treated with contempt and derision, for instance, "Dilli ka thug" are allowed?

**Mr. Speaker:** Was that intended for my information?

**Shri Hem Barua:** No, Sir. I will put the question. May I know whether it is a fact that often pictures that bear derogatory titles where the whole city is treated with contempt and derision, as, for instance, in *Delhi ka Thug*, are allowed to pass through censorship and, if so, are we to understand that the titles do not come within the ambit of the Censor Board?

**Shri Sham Nath:** It is not so. I think the Censor Board takes into consideration the titles also.

**Shri Prabhat Kar:** May I know whether the attention of the Ministry of Information and Broadcasting been drawn to the fact that the Calcutta Corporation is so much worried about some of these pictures emanating from here and which degenerate the young people of this country, and as such, may I know what steps do the Government propose to take in respect of the Censor Board which is passing these pictures for exhibition?

**Shri Sham Nath:** The Government has laid down certain principles for the guidance of the Censor Board and those principles are always applied by the Censor Board while passing and certifying those films.

**Shri M. K. Kumaran:** May I know whether the Government propose to take any steps to put the informal precensorship of the scripts of films on a statutory basis?

**Shri Sham Nath:** That is under consideration. But it would not be very helpful; that is the general impression which we have got now.

**डा० गोविन्द दास :** क्या यह बात सही नहीं है कि हमारे सेंसर के नियम अभी भी बहुत ढीले हैं जिससे कि इस तरह के चित्र

आ जाने हैं जिससे हमारे यहां का नैतिक स्तर बिगड़ रहा है ? क्या सरकार इस बात पर विचार नहीं कर सकती कि ये नियम और भी कड़े किए जाएं ?

**Shri Sham Nath:** It is a question of opinion, Sir.

**Shri C. K. Bhattacharya:** May I know whether there is any idea in this respect, namely, that the principles followed by the Censor Board under the previous Ministry are going to be changed now?

**Shri Sham Nath:** No, Sir. There is no such intention.

**Shri Tyagi:** Does the Censor Board act only after the film is completed or does it censor the manuscripts also?

**Shri Sham Nath:** Sometimes they see the manuscripts, but usually they see the film after it has been made.

**Shri N. Sreekantan Nair:** May I know whether it is a fact that so much of puritanism is exercised by the Censor Board that it has lowered the quality of films produced for international consumption?

**Shri Sham Nath:** That is a matter of opinion.

**Shri Inder J. Malhotra:** May I know whether any representation by the film industry has also been made to relax the censorship rules for internal consumption as well?

**Shri Sham Nath:** The film industry has been making such representations from time to time. They are taken into consideration as and when received but in the opinion of the Government no change in the present policy of censorship is warranted.

**Shri Warrior:** How is it that the Censor Board censors certain scripts which are based on the works which have been awarded certificates or prizes by the Sahitya Akademi?

**Shri Sham Nath:** We are not aware of it.

**Shri Warrior:** There are such instances.

**Mr. Speaker:** Next question.

### Financing of Small Scale Industries by L.I.C.

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**Shri Bhagwat Jha Azad:**  
**Shri Harish Chandra Mathur:**  
**Shri Rameshwar Tantia:**  
 \*1238. **Shri Shree Narayan Das:**  
**Shri Vasudevan Nair:**  
**Shri P. C. Borooah:**  
**Dr. L. M. Singhvi:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Life Insurance Corporation has agreed to assist financing of Small Scale Industries; and

(b) if so, to what extent and in what manner?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) & (b). The Life Insurance Corporation has agreed to advance loans to Cooperative Societies & Joint Stock Companies who are proposing to set up industrial estates to the extent of 60% of the total cost of the industrial estates against a cent per cent guarantee of the repayment of principal and the interest thereon by the concerned State Government.

**Shri Bhagwat Jha Azad:** May I know whether the LIC has given any indication as to whether it would put the funds at their disposal unconditionally, or whether it will indicate any preference on the principles of sound investment?

**Shri Kanungo:** It is given in the statement. The LIC has accepted the principle that it will advance up to 60 per cent of the cost of an industrial estate provided the rest of the investment is found by the promoters and the whole loan is guaranteed by the State Government.

**Shri Bhagwat Jha Azad:** May I know whether by now any State Government has come forward to guarantee the loan?

**Shri Kanungo:** No, Sir. Not yet.